

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NO. 895 OF 2017 &
IA NOS. 551, 435 & 785 OF 2018

Dated: 30th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited	...	Appellant(s)
Vs.		
Lanco Anpara Power Limited & Ors.	...	Respondent(s)

Counsel for the Appellant (s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal Mr. Pulkit Aggarwal Ms. Anushree Bardhan Mr. Shubham Arya Mr. Rajiv Srivastava
Counsel for the Respondent(s)	:	Mr. S.B. Upadhyay, Sr. Adv. Mr. Sakya Singha Chaudhuri Mr. Avijeet Lala Ms. Shikha Pandey Mr. Nishant Kumar Ms. Astha Sharma for R-1 Mr. C.K. Rai Mr. Sachin Dubey for R-2

ORDER

List the matter for hearing on **01.08.2018** (***on Top of Board***), as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr